

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.05.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3460 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bidhu Shekhar Vs. Sunil Kumar Agrawal, RP of Ansal Crown Infrabuild Private Limited	Rachit Ranjan
2.	I.A. No. 3461 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Adidas India Marketing Private Limited Vs. Ravi Sethia, Resolution Professional of Future Lifestyles Fashion Limited	Sonal Kumar Singh
3.	I.A. No. 3462 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Assistant Commissioner of Customs, ICD Khurja Vs. NCR Rail Infrastructure Limited	Anurag Ojha

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Assistant Registrar